

Calcutta High Court (Appellate Side)

Peonbook Report From 03-06-2021 To 03-06-2021 For (All) Maincase & (All)

Pending : 47 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title
1	WPA(P)/167/2021	03-06-2021	KASHINATH BISWAS VS UNION OF INDIA AND ORS. Advocate: SOUMEN BANERJEE
2	WPA(P)/168/2021	03-06-2021	THE CHAIRPERSON, W.B.COMMISSION FOR PROTECTION OF CHILD RIGHTS VS THE ELECTION COMMISSION OF INDIAN AND ORS Advocate: DEBAIS BANERJEE
3	WPA(P)/169/2021	03-06-2021	COURT ON ITS OWN MOTION RE DELAYED INVESTIGATION IN CRIMINAL CASES VS NA Advocate: NA
4	WPA(P)/170/2021	03-06-2021	DULU BEWA AND ORS VS STATE OF WEST BENGAL AND ORS. Advocate: SALONI BHATTACHARJEE
5	FMAT/364/2021	03-06-2021	SHRIRAM GENERAL INSURANCE COMPANY LTD VS SUCHITRA DAS ROY AND ANR Advocate: RAJESH SINGH
6	FMAT/365/2021	03-06-2021	SHRIRAM GENERAL INSURANCE COMPANY LTD VS SRIMATYA ITU PAL AND ORS Advocate: RAJESH SINGH
7	FMAT/366/2021	03-06-2021	ANKUR GOPALKA VS MADAN CHOWDHURY AND ANR Advocate: AMANI KAYAN
8	FMAT/367/2021	03-06-2021	THE NEW INDIA ASSURANCE COMPANY LTD VS PRADIP HALDER AND ANR Advocate: SUCHARITA PAUL
9	FMAT/368/2021	03-06-2021	THE NEW INDIA ASSURANCE COMPANY LTD VS BASUDEB PURKAIT AND ANR Advocate: SUCHARITA PAUL
10	MAT/564/2021	03-06-2021	MANICK KUMAR PAUL VS CALCUTTA STATE TRANSPORT CORPORATION AND ORS Advocate: JOY CHAKRABORTY
11	MAT/565/2021	03-06-2021	TRIMULA SPONGE IRON PVT LTD VS UNION OF INDIA AND ORS. Advocate: DEBANJANA DE
12	CO/1183/2021	03-06-2021	SAHID KHAN VS NASIR ALI KHAN AND ORS Advocate: SUDIP GHOSH CHOWDHURY
13	CRR/1332/2021	03-06-2021	BIJOY SHANKAR JHA VS UNION OF INDIA Advocate: HUSEN MUSTAFI
14	CRR/1333/2021	03-06-2021	SABITA SARKAR VS STATE OF WEST BENGAL AND ANR Advocate: SUDIP GHOSH CHOWDHURY
15	CRR/1334/2021	03-06-2021	JAMUNA BALA GHOSH AND ORS VS STATE OF WEST BENGAL AND ANR Advocate: AVIROOP BHATTACHARYA
16	CRR/1335/2021	03-06-2021	NAMITA DAS VS STATE OF WEST BENGAL AND ANR Advocate: PARVEJ ANAM
17	CRR/1336/2021	03-06-2021	AFJAL HOSSAIN VS STATE OF WEST BENGAL AND ANR

Sl No.	Case No.	Date of Registration	Cause Title
18	CRR/1337/2021	03-06-2021	Advocate: PARVEJ ANAM MONIKA BHATTACHARJEE AND ORS. VS STATE OF WEST BENGAL AND ANR.
19	CRM/3864/2021	03-06-2021	Advocate: MALAY DHAR SWAPAN SARKAR AND ANR VS STATE OF WEST BENGAL
20	CRM/3865/2021	03-06-2021	Advocate: AMANUL ISLAM BISHNU DAS AND ANR VS STATE OF WEST BENGAL
21	CRM/3866/2021	03-06-2021	Advocate: SAGNIK MUKHERJEE ATABUDDIN @APTABUDDIN@ARTABUDDIN MOLLA VS STATE OF WEST BENGAL
22	CRM/3867/2021	03-06-2021	Advocate: MAIDUL ISLAM KAYAL RAKIB NEWAZ KHAN VS STATE OF WEST BENGAL
23	CRM/3868/2021	03-06-2021	Advocate: MAHAMMAD MAHMUD ABDUL HAK MIR VS STATE OF WEST BENGAL
24	CRM/3869/2021	03-06-2021	Advocate: JOY CHAKRABORTY FIROJ SK ALIAS SEKH VS STATE OF WEST BENGAL
25	CRM/3870/2021	03-06-2021	Advocate: AMANUL ISLAM POULAMI SEN AND ANR VS STATE OF WEST BENGAL
26	CRM/3871/2021	03-06-2021	Advocate: MUNSHI ASHIQ ELAHI SK SANIRAJ@LAL VS STATE OF WEST BENGAL
27	CRM/3872/2021	03-06-2021	Advocate: MUJIBAR ALI NASKAR SK ABDUL MAJID AND ORS VS STATE OF WEST BENGAL
28	CRM/3873/2021	03-06-2021	Advocate: AMITAVA KARMAKAR SUBHAS BERA VS STATE OF WEST BENGAL
29	CRM/3874/2021	03-06-2021	Advocate: SUMAN DE JASMINDAR SINGH VS STATE OF WEST BENGAL
30	CRM/3875/2021	03-06-2021	Advocate: SUDIP GHOSH CHOWDHURY GOPIN ORAW@GUPIN KISKU VS STATE OF WEST BENGAL
31	CRM/3876/2021	03-06-2021	Advocate: KAUSTUV SHOME SADHAN CHANDRA ROY AND ANR VS STATE OF WEST BENGAL
32	CRM/3877/2021	03-06-2021	Advocate: Jeenia Rudra BIKASH SINGH@SINGHA VS STATE OF WEST BENGAL
33	CRM/3878/2021	03-06-2021	Advocate: JUIN DUTTA CHAKRABORTY UTTAM KUMAR SARKAR@UTTAM SARKAR VS STATE OF WEST BENGAL
34	CRM/3879/2021	03-06-2021	Advocate: Sumanta Das CHHANU KHODBAR SEKH AND ANR VS STATE OF WEST BENGAL
35	CRM/3880/2021	03-06-2021	Advocate: Sumanta Das PINKU KUMAR MANDAL@PINKU RAJ VS STATE OF WEST BENGAL
36	CRM/3881/2021	03-06-2021	Advocate: RAJNANDINI DAS RENUKA@RENU MONDAL VS STATE OF WEST BENGAL

Sl No.	Case No.	Date of Registration	Cause Title
37	CRM/3882/2021	03-06-2021	Advocate: Malay Bhattacharyya SAHEB ALAM@SOHEB ALAM@MD CHAND VS STATE OF WEST BENGAL
38	CRM/3883/2021	03-06-2021	Advocate: PINTU KARAR ABHIJIT SENAPATI AND ANR VS STATE OF WEST BENGAL
39	CRM/3884/2021	03-06-2021	Advocate: PINTU KARAR MUSTAFA DIN VS STATE OF WEST BENGAL
40	CRM/3885/2021	03-06-2021	Advocate: PARVEZ ANAM BIPEN GHOSH VS STATE OF WEST BENGAL
41	WPA/10572/2021	03-06-2021	Advocate: SUCHISMITA DUTTA RAJESH BAURI VS STATE OF WEST BENGAL AND ORS.
42	WPA/10573/2021	03-06-2021	Advocate: PAMPA DEY (DHABAL) ANIMESH MAITI VS STATE OF WEST BENGAL AND ORS.
43	WPA/10574/2021	03-06-2021	Advocate: SANCHITA BARMAN ROY BINOD KUMAR SINGH @BINOD KR SINGH VS STATE OF WEST BENGAL AND ORS.
44	WPA/10575/2021	03-06-2021	Advocate: BARNALI GUPTA SULEKHA SHAW VS STATE OF WEST BENGAL AND ORS.
45	WPA/10576/2021	03-06-2021	Advocate: SUDIP GHOSH CHOWDHURY ASHISH CHATTOPADHYAY AN ORS VS STATE OF WEST BENGAL AND ORS.
46	WPA/10577/2021	03-06-2021	Advocate: ROSHAN SENGUPTA M/S. PRE-STRESSED UDYOG(INDIA) PVT LTD AND ANR VS UNION OF INDIA AND ORS.
47	WPA/10578/2021	03-06-2021	Advocate: ANIRUDDHA DUTTA GRSE LTD WORKMENS UNION AND ORS VS GARDEN REACH SHIP BLDRS AND ENGINEERS LTD AND ORS Advocate: VICTOR CHATTERJEE